

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1326
ANSWERED ON:13.08.2013
BAN ON EXPORT OF SUGAR .
Das Shri Ram Sundar;Karwariya Shri Kapil Muni

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has imposed a ban on the export of sugar and pulses;
- (b) if so, the details thereof along with the reasons therefor;
- (c) whether any suggestions/recommendations from the State Governments/experts have been received in this regard; and
- (d) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): At present, there is no ban on the export of sugar. The export of sugar is free subject to prior registration of quantity with Directorate General of Foreign Trade(DGFT).

As regards pulses, the Government has extended ban on export of pulses (except for

- (i) Kabuli Chana and
- (ii) 10,000 MTs of organic pulses and lentils per annum) till 31st March, 2014 due to demand and supply mismatch in the domestic market.

(c): The Central Government has not received any suggestions/recommendations recently from the State Governments/ experts in this regard.

(d): Does not arise.